

MUMBAI BENCH, MUMBAI

C.S.A. No. 09/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES: M/s. Global Nonwovens Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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1.	Sharan Jagtrani	Counsel.	} 18
2.	Ameya Gokhale	Advocate	
3.	Meghna Rajadhyaksha.	Advocate	
4.	Pulkitesh Dutt Tewari	Advocate	
i/b Ameya Gokhale for Applicant.			

ORDER

C.S.A No. 09/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 09.02.2017.

Sd/-

**B.S.V. PRAKASH KUMAR**  
**MEMBER (JUDICIAL).**

Sd/-

**V. NALLASENAPATHY**  
**MEMBER (TECHNICAL).**